



Goods & Service Tax Appellate Tribunal (GSTAT),
Department of Revenue, Ministry of Finance
Jaipur Bench

File No. II/GSTAT/JPR/01/Estt/2026-27

Date: 22.07.2026

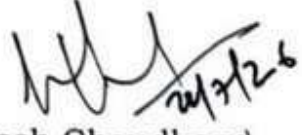
Public Notice 02/2026

Subject: Functioning of Goods and Services Tax Appellate Tribunal (GSTAT), Jaipur Bench – Reg.

This is for the information of all the stakeholders including taxpayers, competent departmental authorities, authorized representatives and other concerned parties that the **Jaipur Bench** of the Goods and Services Tax Appellate Tribunal shall commence hearing of cases through hybrid mode with effect from **27.07.2026**, from its temporary office located at:

**Goods and Services Tax Appellate Tribunal, Jaipur Bench
3rd Floor, Plot No. 20, Sudarshanpura Industrial Area,
Bais Godam, Jaipur – 302006**

2. The daily cause list of the matters listed before this Bench shall be published on the GSTAT e-filing portal (efiling.gstat.gov.in) under the Cause List Tab. Stakeholders are requested to refer to the portal regularly for updates regarding listing of their matters.
3. This issues with the approval of the Hon'ble Vice-President, GSTAT Rajasthan.


(Suresh Choudhary)
Deputy Registrar
GSTAT, Jaipur Bench

Copy To:

1. The Chief Commissioner, CGST & Central Excise, Jaipur Zone.
2. The Commissioner, SGST, Rajasthan.
3. Rajasthan Tax Bar Association / Jaipur GSTAT Bar Association / Jaipur Branch of the Institute of Chartered Accountants of India (ICAI) / Rajasthan Tax Consultants Association / GST Practitioners.
4. The Registrar, Principal Bench, GSTAT, New Delhi – for information.
5. The JR/DR/AR, all State Benches of GSTAT.
6. PS to Hon'ble Members, Jaipur/Jodhpur Benches, for placing before the Hon'ble Members.
7. Guard File.